## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1553

TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017/SHRAVANA 3, 1939 (SAKA)

POLITICAL PARTIES

1553. SHRIMATI VANAROJA R.:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is true that the Government has failed to take action against political parties for accepting donations from foreign sources;
- (b) if so, the details thereof;
- (c) whether the Government has received a court notice in this regard; and
- (d) if so, the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): The Government is processing the case of acceptance of donations by the political parties from the foreign sources in accordance with the judgement dated 28/3/2014 of the` Hon'ble Delhi High Court.

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